

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-20/2003/2658/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Indira Barman,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the 17<sup>th</sup> June, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJN/3813 Dated the 16.06.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for two days on 18.06.2021 and 19.06.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 17.06.2021 till the evening of 20.06.2021. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2003/2659/A, dated 17.6.2021**  
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Pdm